COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 260 OF 2017

Dated: 24th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

UJVN Ltd. Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari

Mr.Shashwat Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Stuti Krishan for R-1

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-2

<u>ORDER</u>

Learned counsel for Appellant is granted three weeks' time to file rejoinder i.e. on or before 16.11.2018 with advance copy to other side.

List the matter on <u>22.01.2019</u>.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

mk/kt